

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 3081
TO BE ANSWERED ON DECEMBER 18, 2025

STATUS OF OPERATIONAL VERTICALS OF PMAY-U

NO. 3081. SHRI RADHAKRISHNA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether all verticals of the Pradhan Mantri Awas Yojana - Urban (PMAY-U) including Beneficiary-Led Construction (BLC), Affordable Housing in Partnership (AHP) and Credit-Linked Subsidy Scheme (CLSS) are currently operational and accepting new applications and if so, the details thereof;**
- (b) the present status of pending and ongoing housing projects sanctioned under PMAY during each of the last five years including the number of houses completed and those yet to be completed, State-wise;**
- (c) whether the Government proposes to reopen or expand the acceptance of new applications under any vertical of PMAY-U in the future and if so, the details thereof; and**
- (d) whether applications made during the periods when the submissions were temporarily closed would be considered at the time of reopening the scheme and if so, the details thereof?**

ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)

- (a) to (d): Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities to eligible urban beneficiaries across the country.**

The scheme is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). The scheme period, which was earlier up to 31.03.2022, has further been extended up to 31.12.2025, except CLSS vertical of the scheme, to complete the sanctioned houses without changing the funding pattern and implementation methodology.

Based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to support 1 crore additional eligible beneficiaries in next five years. PMAY-U 2.0 is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS).

As per the Scheme Guidelines of PMAY-U 2.0, selection of beneficiaries, formulation & execution of projects are done by States/UTs. States/UTs/Urban Local Bodies (ULBs) are to undertake assessment of housing demand under different verticals through suitable means. Eligible citizens are also allowed to apply through Unified Web Portal of PMAY-U 2.0 and register their demand with all details on the portal. States/UTs/ULBs validate the beneficiaries as per the eligibility criteria of the scheme guidelines and selection/ scrutiny of beneficiary list is done at multiple levels in the States/UTs. The scheme guidelines and Unified Web-portal for submitting the online applications can be accessed through <https://pmay-urban.gov.in>.

State-wise and year-wise details of houses sanctioned and completed/ delivered to the beneficiaries under PMAY-U & PMAY-U 2.0 during each of the last five years are at Annexure.

Annexure referred in reply to LSUQ No. 3081 due for 18.12.2025

State-wise and year-wise details of houses sanctioned and completed/delivered to the beneficiaries under PMAY-U & PMAY-U 2.0 during each of the last five years

S. No.	State/UT	2020-21		2021-22		2022-23		2023-24		2024-25	
		Sanctioned	Completed/ delivered	Sanctioned	Completed/ delivered	Sanctioned	Completed/ delivered	Sanctioned	Completed/ delivered	Sanctioned	Completed/ delivered
1	Andhra Pradesh	4,04,257	1,74,697	3,53,188	1,88,116	1,92,669	93,189	50,144	211	31,252	-
2	Bihar	33,866	20,145	9,478	6,568	2,206	2,206	12,993	7,313	1,00,014	28
3	Chhattisgarh	29,295	27,978	47,931	43,177	36,936	32,504	3,515	3,158	-	-
4	Goa	1,576	1,576	309	309	330	330	-	-	-	-
5	Gujarat	1,45,796	1,44,861	1,73,752	1,72,497	1,42,005	1,41,470	11,496	10,940	-	-
6	Haryana	13,043	13,043	7,269	7,191	5,142	5,142	-	-	15,256	-
7	Himachal Pradesh	2,282	2,157	2,477	2,266	1,117	978	355	239	-	-
8	Jharkhand	14,259	12,492	57,847	33,944	6,625	2,024	-	-	-	-
9	Karnataka	44,317	39,429	52,082	30,365	13,509	12,102	15,391	10,117	-	-
10	Kerala	15,934	14,625	25,679	18,073	13,877	10,324	7,752	2,423	-	-
11	Madhya Pradesh	63,453	61,611	1,79,020	1,63,683	66,380	63,241	9,502	8,127	-	-
12	Maharashtra	1,72,287	1,50,827	2,08,056	1,66,548	1,20,775	1,17,764	27,114	9,372	-	-
13	Odisha	18,696	16,870	54,103	36,298	1,325	1,325	18,769	11,989	5,304	8
14	Punjab	13,123	13,123	9,691	9,691	24,284	17,637	-	-	-	-
15	Rajasthan	35,999	35,676	33,468	33,163	86,107	72,929	35,325	25,540	23,799	30
16	Tamil Nadu	84,129	76,270	69,552	56,258	31,713	29,987	10,178	8,355	-	-
17	Telangana	49,234	42,276	17,225	15,977	7,751	7,751	-	-	1,13,681	-
18	Uttar Pradesh	2,26,488	2,20,580	1,26,197	1,21,402	1,25,420	1,19,189	1,56,763	1,45,020	55,625	-
19	Uttarakhand	6,313	5,978	13,144	8,030	11,681	7,630	2,941	679	-	-
20	West Bengal	1,10,331	81,840	1,28,545	75,887	12,264	12,264	-	-	-	-
Sub-total (States)		14,84,678	11,56,054	15,69,013	11,89,443	9,02,116	7,49,986	3,62,238	2,43,483	3,44,931	66
21	Arunachal Pradesh	26	26	2,110	2,110	8	8	-	-	5,278	184
22	Assam	17,558	15,017	32,608	24,035	9,526	6,210	13,542	8,150	-	-
23	Manipur	11,465	3,178	5,571	871	21	21	-	-	-	-
24	Meghalaya	55	55	6	6	4	4	-	-	-	-
25	Mizoram	9,440	7,936	860	860	270	270	-	-	-	-
26	Nagaland	3,370	3,258	3	3	1	1	-	-	-	-
27	Sikkim	97	97	37	37	26	26	-	-	-	-
28	Tripura	9,065	8,798	7,670	7,243	4,444	3,821	4,790	1,955	-	-
Sub-total (N.E States)		51,076	38,365	48,865	35,165	14,300	10,361	18,332	10,105	5,278	184
29	A&N Island (UT)	348	205	1	1	1	1	-	-	-	-
30	Chandigarh (UT)	406	406	141	141	130	130	-	-	-	-
31	Delhi (UT)	6,271	6,271	1,807	1,807	2,669	2,669	-	-	-	-
32	Jammu & Kashmir	1,215	1,215	10,260	7,815	266	266	3,677	2,245	1,272	-
33	Ladakh (UT)	10	10	-	-	3	3	-	-	-	-
34	Lakshadweep (UT)	-	-	-	-	-	-	-	-	-	-
35	Puducherry (UT)	2,249	1,814	1,740	1,053	457	457	1,810	1,352	446	-
36	UT of DNH & DD	1,884	1,884	1,132	1,132	1,342	1,342	-	-	-	-
Sub-total (UTs)		12,363	11,785	15,081	11,949	4,868	4,868	5,487	3,597	1,718	-
Grand Total		15,48,117	12,06,204	16,32,959	12,36,557	9,21,284	7,65,215	3,86,057	2,57,185	3,51,927	250